

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 760/Confdl./2017  
II-3-1/2017

Bilaspur, dated the 12 April, 2017

The following Civil Judges Class-I-cum-Chief Judicial Magistrate/Additional Chief Judicial Magistrate, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their offices: -

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Revenue District</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Rakesh Kumar Som, Civil Judge Class-I & Additional Chief Judicial Magistrate	Khairagarh	Bijapur	Bijapur	Civil Judge Class-I & Chief Judicial Magistrate
2.	Shri Anand Prakash Dixit, I Civil Judge Class-I & Chief Judicial Magistrate	Durg	Raipur	Raipur	I Civil Judge Class-I & Chief Judicial Magistrate

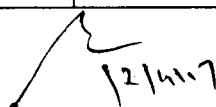
No. 761/Confdl./2017  
II-3-1/2017

Bilaspur, dated the 12 April, 2017

The following Senior Civil Judges, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate/Additional Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their offices: -

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Revenue District</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Ku. Radhika Saini, II Civil Judge Class-I	Baikunthpur	Baikunthpur	Koriya (Baikunthpur)	I Civil Judge Class-I & Chief Judicial Magistrate, Baikunthpur
2.	Shri Shailendra Chauhan, Secretary, District Legal Services Authority	Kondagaon	Kanker	Uttar Bastar (Kanker)	I Civil Judge Class-I & Chief Judicial Magistrate

Contd. 2/-

  
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3.	Shri Umesh Kumar Chauhan, Secretary, District Legal Services Authority	Raipur	Dante-wara	Dakshin Bastar (Dante-wara)	Civil Judge Class-I & Chief Judicial Magistrate
4.	Smt. Jyoti Agrawal, Secretary, District Legal Services Authority	Surajpur	Mungeli	Mungeli	I Civil Judge Class-I & Chief Judicial Magistrate
5.	Shri Achhe Lal Kachhi, Civil Judge Class-I	Kurud	Jagdalpur	Bastar (Jagdalpur)	I Civil Judge Class-I & Chief Judicial Magistrate
6.	Ku. Udai Laxmi Parmar, Secretary, District Legal Services Authority	Dantewara	Janjgir-Champa	Janjgir-Champa	I Civil Judge Class-I & Chief Judicial Magistrate
7.	Smt. Kiran Tripathi, Civil Judge Class-I	Pendra-Road	Mahasa-mund	Mahasa-mund	I Civil Judge Class-I & Chief Judicial Magistrate
8.	Ku. Smita Ratnawat, Secretary, District Legal Services Authority	Balod	Durg	Durg	I Civil Judge Class-I & Chief Judicial Magistrate
9.	Shri Amit Rathore, II Civil Judge Class-I	Raigarh	Khaira-garh	Rajnand-gaon	Civil Judge Class-I & Additional Chief Judicial Magistrate

**Note:** The above officers shall not be entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 unless they complete five years of continuous service as Civil Judge Class-I/Senior Civil Judge. After completion of 5 years of continuous service as Civil Judge Class-I/Senior Civil Judge, the conferment of benefit by way of ACP Scales shall be made on the appraisal of the work and performance by the High Court.

BY ORDER OF THE HIGH COURT

(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 762 /Confdl./2017  
II-3-1/2017

Bilaspur, dated the 12 April, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 3/-

- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
  - i) Shri Rakesh Kumar Som, Civil Judge Class-I & Additional Chief Judicial Magistrate, Khairagarh,
  - ii) Shri Anand Prakash Dixit, I Civil Judge Class-I & Chief Judicial Magistrate, Durg,
  - iii) Shri Shailendra Chauhan, Secretary, District Legal Services Authority, Kondagaon,
  - iv) Shri Umesh Kumar Chauhan, Secretary, District Legal Services Authority, Raipur,
  - v) Smt. Jyoti Agrawal, Secretary, District Legal Services Authority, Surajpur,
  - vi) Shri Achhe Lal Kachhi, Civil Judge Class-I, Kurud,
  - vii) Ku. Udai Laxmi Parmar, Secretary, District Legal Services Authority, Dantewara,
  - viii) Smt. Kiran Tripathi, Civil Judge Class-I, Pendra-Road,
  - ix) Ku. Smita Ratnawat, Secretary, District Legal Services Authority, Balod,
  - x) Shri Amit Rathore, II Civil Judge Class-I, Raigarh.

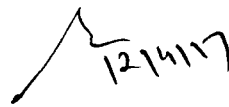
*for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 27<sup>th</sup> April, 2017.*

- xi) Ku. Radhika Saini, II Civil Judge Class-I, Baikunthpur *for information and compliance. She is directed to take charge at her new place of posting on or before 13<sup>th</sup> April, 2017 and send her handing over/taking over charge reports to the Registry through the concerned District & Sessions Judge.*

- (17) District & Sessions Judge, Balod/Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Kondagaon/ Rajnandgaon/ Raigarh/ Raipur/Surajpur for information. He/She is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.

(4)

- (18) District & Sessions Judge, Baloda-Bazar/ Bastar at Jagdalpur/ Bemetera/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL